

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.45/99

dt.15-2-1999

Between

S.K. Feroz Khan

: Applicant

and

1. Sub Divnl. Inspector(Posts)
Adilabad Sub Division
Adilabad

: Respondent

Counsel for the applicant

: S. Ramakrishna Rao
Advocate

Counsel for the respondentx

: V. Rajeswara Rao
CGSC

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. H. Rajendra Prasad, Member(Admn.)

Order

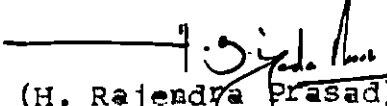
Oral order (per Hon. Mr. Justice D.H. Nasir, Vice Chairman)

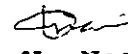
Heard learned counsel for both sides.

1. The applicant is seeking a declaration from this Tribunal setting aside the notification No.PF/EDMC Tamsi, dated 1-12-1998, by which the applications were invited from eligible candidates to fill up the post of EDMC on regular basis, and to consider the case of the applicant for regularisation on the ground that he had put in service for over four years.

2. The learned Standing Counsel for the Respondents, Mr. V. Rajeswara Rao, submits that a communication dated 28-1-1999 had been received from the Superintendent of Post Offices, Adilabad, addressed to the Postmaster General, Hyderabad, in which it is stated that, "SDI(P), Adilabad, has informed this office vide letter No.PF/EDMC/Tamsi/99 dated 27-1-1999 that Sri Feroz Khan has been selected for the post of EDMC, Tamsi, S.O. on regular basis." The said communication has been taken on the record of this case.

3. In view of the above ~~order~~ since the relief sought for by the applicant stands amply granted this OA is not required to be pursued any further. The same is therefore disposed of as not pressed. No costs.


(H. Rajendra Prasad)
Member (Admn.)


(D.H. Nasir)
Vice Chairman

Dated : 15 February 99
Dictated in Open Court

Prakash
15-2-99

sk

Copy to:

1. HDHND
2. HHRD M(A)
3. HSDP M(D)
4. D.R. (A)
5. SPARE

2/2/99
Ist and IInd Court.

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Checked by
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH:HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. S.S. JAI PARAMESHWAR:
MEMBER (J)

DATED: 15-2-99

ORDER/JUDGMENT

M.A./R.A/C.P.NO. _____

IN

O.A.NO : 45/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS *as not pressed*

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

